

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject: Allocation of Litigation work of the Jammu and Kashmir Police Housing Corporation before Jammu and Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No.3691-JK(LD) OF 2022.
Dated. 14 - 06- 2022.

In continuation to Government Order No. 5933-JK(LD) of 2021 dated 27-12-2021 and Government Order No. 2545-JK(LD) of 2022 dated 19-05-2022, it is hereby ordered that the Litigation work of the Jammu and Kashmir Police Housing Corporation, before Jammu Wing and Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh shall be dealt with Mr. Raman Sharma, Additional Advocate General, Jammu and Ms. Asifa Padroo, Additional Advocate General, Srinagar respectively in addition to their own assignments.

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No. Law-Jud/153/2021-10.

Dated:14-06-2022.

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. Financial Commissioner(Additional Chief Secretary), Home Department.
3. Director General of Police, J&K, Srinagar.
4. Principal Secretary to Hon'ble Lt. Governor, J&K, Srinagar.
5. Principal Secretary to Government, General Administration Department..
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
7. Managing Director, J&K Police Housing Corporation, Srinagar.
8. Director Information, J&K, Srinagar.
9. Director Archives, Archaeology and Museums, J&K, Srinagar.
10. Concerned Law Officers.
11. Director Litigation Jammu/Srinagar.
12. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
13. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
14. Government Order File.
15. Concerned File.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

(Handwritten signature)
14-06-2022.